

an>~~1219 hrs.~~

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MOTION RE: TWELFTH TWELFTH REPORT OF COMMITTEE OF PRIVILEGES

Title : Motion regarding 12th Report of Committee of Privileges (Motion Adopted).

SHRI V. KISHORE CHANDRA S. DEO (PARVATIPURAM): I beg to move the following :

"That the House do agree with the Twelfth Report of the Committee of Privileges on "Requests from Courts of Law and investigating agencies, for documents pertaining to proceedings of House, Parliamentary Committees or which are in the custody of Secretary-General, Lok Sabha, for production in Courts of Law and for investigation purposes", laid on the Table of the House on 30 April, 2008."

MR. SPEAKER: The question is:-

"That the House do agree with the Twelfth Report of the Committee of Privileges on "Requests from Courts of Law and investigating agencies, for documents pertaining to proceedings of House, Parliamentary Committees or which are in the custody of Secretary-General, Lok Sabha, for production in Courts of Law and for investigation purposes", laid on the Table of the House on 30 April, 2008."

The motion was adopted.

SPECIAL MENTIONS

(r1/1220/sh-hcb)

~~1221 hours~~

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MR. SPEAKER : Now, I call upon Shri Acharia to speak.

...(Interruptions)

MR. SPEAKER: I will listen to everybody; please speak one by one. I have called Shri Acharia. I have noticed you Mr. George. Please go to your seat and wait for your turn.